



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
42	WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
<u>ADMISSION</u>				
43	WA/106/2020 FIXED	BIRENDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
44	WA/160/2018 FIXED, WITH WA/168/2010 (D/O), WA/244/2017 (D/O), SA/74/1997 (D/O)	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
45	I.A.(Civil)/180/2021 FIXED, WITH PIL/70/2018 (D/O) in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE

	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS
HEARING				
46	WA/201/2018 FIXED	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	WITH I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
47	WITH WA/212/2018	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
48	WITH WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
49	WITH WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4271/2019 in WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
50	WITH WA/222/2018	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
51	WITH WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
52	WITH WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
53	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
54	WITH WA/49/2019	SRI RINGKHANG KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	

Versus
PRINCE WAZIM A. MAJUMDAR AND ANR

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WA/311/2021 FIXED	NAZARA AHMED Versus THE STATE OF ASSAM AND 5 ORS. E	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM MR R DHAR (R-3) MR P NAYAK (R-5 & 6) MS. M BHATTACHARYYA(R-1 & 4) MS. N BORDOLOI (R-2) SC, GMC SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
70	WP(C)/4495/2021 FIXED	M/S MADAN MOHAN JAIN AND SONS Versus THE CHIEF ENGINEER PWD (BORDER ROADS AND NEC WORKS)	MR. R A HAZARIKA MR R YASIN	SC, PWD ROAD
71	WP(C)/5378/2021 FIXED	ABUL MANJURUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR H BARUAH MR P P PHUKAN	SC, NF RLY
72	WP(C)/6097/2021 FIXED	A. SUBAN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, CO OP
73	WP(C)/3991/2021	HASAN ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1807/2021 in WP(C)/3991/2021	TENGAGURI S.S, LTD. AND 11 ORS. Versus SRI HASAN ALI AND ORS. F	MS A HUSSAIN MR Z RAHMAN	SC, CO OP MR. A B T HAQUE
74	WP(C)/4457/2021	SULTAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1804/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. Versus SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
75	WP(C)/6192/2021 B/O	BIRBAL RABIDAS AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM

ORDER (STAY VACATING)

76	I.A.(Civil)/1916/2021 FIXED in WP(C)/5607/2021 WITH WP(C)/5607/2021 CAVT. NO. 07152/021,	NILOY BHUSAN SINGHA Versus JIABUR RAHMAN LASKAR AND 6 ORS. JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA (FOR CAVEATOR) MR. M KHAN MR J RAHMAN MR R ISLAM	MR. M KHAN SC, CO OP SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR)
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ADMISSION

77	WP(C)/4224/2021 FIXED WITH	SRICHARAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
78	WP(C)/4329/2020 WITH	SRICHARAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR S KHOUND MR. D DAS, SR.	GA, ASSAM MR. S K TALUKDAR MS. S GHOSH SC, AFDC
79	Review.Pet./75/2021	SRICHARAN DAS Versus BISWAMBOR BISWAS AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
80	WP(C)/5606/2021 FIXED	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	GA, ASSAM

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25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	I.A.(Civil)/1945/2021 CONNECTED TO ITEM NO. 43 IN THE DAILY CAUSE LIST in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
ADMISSION				
48	WP(C)/5649/2018 FIXED	TAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
49	WP(C)/815/2019 FIXED	HAMID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M I HUSSAIN MR. M ALI	GA, ASSAM SC, REVENUE
50	WP(C)/2606/2019 FIXED	SAMAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM MR. A DHAR MR. N J GOGOI (R-2) MD F FARIDI SC, A S A M B
51	WP(C)/8779/2019 FIXED	IMRAN HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM
ORDERS				
52	I.A.(Civil)/1995/2021 CONNECTED WITH ITEM NO. 38 IN THE DAILY CAUSE LIST in WP(C)/4336/2021	MD. INJAMUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MRS. B GOGOI MR. ANUPAM SARMA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./2912/2021 FIXED	JAYANTA HALOI Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
BAIL HEARING				
55	AB/3621/2021 FIXED, BY SLIP	MOIN UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021

13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**ITEM NO. 5 HAS BEEN WRONGLY LISTED IN THE
DAILY CAUSE LIST**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,22nd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
73	Bail Appln./3208/2021 CONNECTED WITH ITEM NO 36 IN THE DAILY CAUSELIST.	MANTU LAHKAR Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
BAIL HEARING				
74	AB/2491/2021 FIXED	NIPUN KAMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



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[For Monday,22nd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
66	Bail Appln./3145/2021 SCANNED COPY OF CASE DIARY, B/O	NABIBUR RAHMAN @ MOKI Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
MOTION (BA)				
67	Bail Appln./3307/2021 B/O	MAJIBAR RAHMAN @ MD MAJIBOR RAHMAN @ MD MAZIBUR RAHMAN Versus THE STATE OF ASSAM	MS. B BARUAH MR. N K MURRY	PP, ASSAM
BAIL HEARING (BA)				
68	Bail Appln./2658/2021 FIXED	ASHRAFUSL ALOM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
BAIL HEARING				
69	AB/3790/2021 FIXED	DEEPAK KUMAR SAH @ DEEPAK SHA @ GUTAN Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
70	AB/3796/2021 FIXED	DEEPAK KUMAR SAH @ DEEPAK SHA@ GUTAN AND ANR Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
ORDERS				
71	CrI.Pet./490/2021 FIXED	M/S. NORPHEL WINERY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. U PATHAK MR. T PERTIN	GA, ASSAM MS. R GOGOI (R-5,6,7) PP, ASSAM SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/2480/2016 FIXED	KHAGENDRA CHANDRA ROY and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, P H E SC, FINANCE
53	WP(C)/308/2018 FIXED	NIRMAL DEY Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. P K DAS MS. C KALITA MR. S ISLAM MR. M ALI	SC, SECONDARY EDU. MD. R ALI MS. S BORO MR. M ALAMGEER
54	WP(C)/8746/2018 FIXED	MAIDANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC
55	WP(C)/5665/2019 FIXED	RANJIT URANG AND 15 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. M. KALITA SC. REVENUE
56	WP(C)/4298/2021 FIXED	KOHINOOR KHATUN @ KOHINUR BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	MS. P ADHIKARI GA, ASSAM G UDDIN MR A K AZAD MR H M R HOQUE
57	WITH WP(C)/6327/2019	BINA BALA ROY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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25)	MR. P TELI	22-11-2021	To	24-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
39	I.A.(Civil)/163/2020 FIXED in WP(C)/8273/2019	RAJU DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. J M GOGOI SC, EXCISE DEPTT.
	WITH WP(C)/8273/2019	RAJU DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. J M GOGOI MR. R SALOI MR S NANDI MS. M K BROWN	GA, ASSAM MR. B D GOSWAMI MR. S ALI MS H DEKA SC, EXCISE DEPTT.
ADMISSION				
40	WP(C)/1441/2021 CAVT. NO.02352/021, B/O	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
ORDERS				
41	WP(C)/5350/2021 B/O	AMINA KHATUN Versus THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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